

OFFICE OF THE PRESIDENCY SMALL CAUSE COURT, CALCUTTA

2 & 3, Kiran Sankar Roy Road, Kolkata-700001.

Order No: 69

Dated: 06-06-2020

Considering all the attending circumstances and in terms of Notification No: 1597-RG dated: 05-06-2020 of the Hon'ble High Court, Calcutta, the following Bench is constituted in a limited manner to take up only urgent matters:-

Serial No.	Date	Name of the Judicial officer
1.	11-06-2020	Sri Surojit Seal, Ld. Judge, 2 nd Bench

The Ld. Judge will take up only those matters which arise out of his territorial jurisdiction.

If the Ld. members of the Bar participate, the Court will be of physical functioning, otherwise it will be through video conferencing for which the Ld. Judge is required to bring his laptop on 11-06-2020.

The concerned Bench Clerk (**Sri. Babulal Dhanuk**) and one Group-D staff (**Sri Premangshu Chakraborty**) of the aforesaid respective bench will attend the Court to assist the Ld. Presiding officers on the aforesaid date. The concerned Judge shall inform the aforesaid staff of that Bench through mobile/any other suitable mode of communication to act accordingly.

In case of urgent filing, the following staff are hereby engaged:-

Serial No.	Date	Name of Staff
1.	11-06-2020	Sri. Somen Bharati , Head Assistant, English Department, Sri. Suresh Shaw , Group-B staff attached to Accounts Department, Sri Rahul Roy Chowdhury , Group-C staff attached to Accounts Department and Sri. Biswajit Samanta , Group-D staff attached to Summons Department

The following arrangement is also made for smooth functioning of C.I.S and video conferencing arrangement:-

Serial No.	Date	Name of Staff
1.	11-06-2020	Sri. Rajib Ghosh , System Officer

The System Officer to do the needful for smooth functioning of C.I.S and video conferencing arrangement.

Sri. Surender Singh Group-D attached to Treasury Department and residing nearby this judgeship is hereby engaged to open and close the concerned court room and departments of this judgeship on 11-06-2020.

The following sweeper and farash are hereby directed to report the Office **in due time** on 11-06-2020 positively to clean and sweep this Court premises.

Serial No.	Date	Name of Staff
1.	11-06-2020	Sri. Akshyay Mondal , Sweeper
2.	11-06-2020	Sri. Partha Sarathi Bose , Farash

Ld. Registrar shall inform the Ld. Judge and the owners of the office vehicle over mobile/any other suitable mode of communication to act accordingly.

Head Assistant shall inform the concerned staff members over mobile/any other suitable mode of communication to act accordingly.

This Order shall take effect immediately and will remain in force until further Order.

Sd/-Rabindranath Samanta

**Chief Judge-in-Charge
Presidency Small Cause Court
Calcutta**

Memo No: 69 (i/ii/iii/iv/v)

Dated: 06-06-2020

Copy forwarded for information and necessary action:-

1. Sri Surojit Seal, Ld. Judge, 2nd Bench
2. Sri. Somen Bharati, Head Assistant
3. Sri. Rajib Ghosh, System officer
4. Sri. Jayshree Shaw (Owner of the Office Vehicle), 2, Picnic Garden Road, Kolkata-39.
5. Z2 Plus Placement & Security Agency Pvt. Ltd, Director Sri. Shiv Bahadur Singh (Owner of the Office Vehicle), 310, C.R Avenue, Kolkata-700006.

Sd/- Soumyajit Bhattacharjee

Registrar
Presidency Small Cause Court
Calcutta